

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

112. IA/2841/2024 C.P. (IB)/888(MB)2019

IN THE MATTER OF

Amrik Singh & Sons Crane Services Pvt Ltd
Vs

... Petitioner

Ms Capacite Structures Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 24.06.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Liquidator: Adv. Prajakta Menezes (PH)

For the Respondent:

ORDER

Adjourned to **08.07.2024**.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

/Avdhesh K Patel/

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

216. IA/2361/2024 C.P. (IB)/888(MB)2019

IN THE MATTER OF

Amrik Singh & Sons Crane Services Pvt Ltd
Vs

... Petitioner

Ms Capacite Structures Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 24.06.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Liquidator: Adv. Prajakta Menezes (PH)

For the Respondent: Adv. Amey Hadwale (PH)

ORDER

IA/2361/2022:-Adjourned to 28.06.2024.

Sd/-
MADHU SINHA
Member (Technical)

Sd/-
REETA KOHLI
Member (Judicial)

/Avdhesh K Patel/